

ITEM NO.2+6+7

COURT NO.2

SECTION II-B

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) Nos.1620-1621/2021

(Arising out of impugned final judgment and order dated 12-02-2021 in CAN No.1/2021 12-02-2021 in CAN No.1/2021 passed by the High Court at Calcutta)

ANUP MAJEE

Petitioner(s)

VERSUS

THE CENTRAL BUREAU OF INVESTIGATION & ORS.

Respondent(s)

(With IA No.61145/2021 - APPROPRIATE ORDERS/DIRECTIONS, IA No.57255/2021 - CLARIFICATION/DIRECTION, IA No.31510/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No.26120/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No.31507/2021 - INTERVENTION/IMPLEADMENT, IA No.46421/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No.27662/2021 - PERMISSION TO RAISE ADDITIONAL QUESTION OF LAW)

WITH S.L.P.(Cr1) No.6405/2021 (II-B)

(With IA No.46280/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No.106424/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No.106422/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

S.L.P.(Cr1) No.6191/2021 (II-B)

(With IA No.106734/2021 - APPLICATION FOR PERMISSION, IA No.46249/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No.115260/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No.106735/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No.102095/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No.102093/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

S.L.P.(Cr1) No.1787/2021 (II-B)

(With IA No.28752/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.28751/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

S.L.P.(Cr1) No.2076/2021 (II-B)

(With IA No.33605/2021 - EXEMPTION FROM FILING AFFIDAVIT and IA

**No.33604/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)  
Diary No.6765/2021 (II-B)**

**(With IA No.38214/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA  
No.38216/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
IA No. 38212/2021 - EXEMPTION FROM FILING O.T. and IA No.38211/2021  
- PERMISSION TO FILE SLP)**

**S.L.P.(Cr1) No.6164/2022**

**(With I.R. and IA No.92026/2022-EXEMPTION FROM FILING C/C OF THE  
IMPUGNED JUDGMENT and IA No.92030/2022-PERMISSION TO FILE  
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)**

**S.L.P.(Cr1) No.6199/2022**

**(With IA No.92491/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT and IA No.92492/2022-PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)**

**Date : 08-09-2022 These matters were called on for hearing today.**

**CORAM :**

**HON'BLE DR. JUSTICE D.Y. CHANDRACHUD  
HON'BLE MS. JUSTICE HIMA KOHLI**

**For Petitioner(s)**

**Mr. Mukul Rohatgi, Sr. Adv.  
Mr. Sidharth Luthra, Sr. Adv.  
Mr. Anuroop Chakravarti, Adv.  
Ms. Ranjeeta Rohatgi, AOR  
Ms. Pragya Baghel, Adv.  
Ms. Samten Doma, Adv.  
Mr. Ayush Kaushik, Adv.  
Mr. Kaustubh Seth, Adv.**

**Mr. Kaustubh Shukla, AOR  
Mr. Lakshmeesh S Kamath, Adv.  
Ms. Nancy Shamim, Adv.  
Ms. Samriti Ahuja, Adv.  
Mr. V. Purushothaman Reddy, Adv.  
Ms. Isha Vatsa, Adv.  
Mr. Ankur Kashyap, Adv.  
Mr. Abhay Singh, Adv.  
Ms. Ankita Agarwal, Adv.**

Dr. Abhishek Manu Singhvi, Sr. Adv.  
Mr. Anand Grover, Sr. Adv.  
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Mr. Ravinder Singh, Adv.  
MR. Nipun Saxena, Adv.  
Ms. Raveesha Gupta, Adv.  
Ms. Mantika Haryani, Adv.  
Mr. Sanjeev Kaushik, Adv.  
Mr. Shreyas Awasthi, Adv.  
Ms. Deeksha Agrawal, Adv.  
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Ms. Jaikriti S. Jadeja, AOR  
Ms. Jemtiben AO, Adv.  
Ms. Devanshi Singh, Adv.  
Mr. Rakib, Adv.  
Ms. Prapti Allagh, Adv.

For Respondent(s)

Mr. K.K. Venugopal, AG  
Mr. Tushar Mehta, SG  
Mr. Kanu Agrawal, Adv.  
Mr. Saurabh Mishra, Adv.  
Mr. Navanjay Mahapatra, Adv.  
Mr. Ankur Talwar, Adv.  
Mr. Mayank Pandey, Adv.  
Mr. Madhav Singhal, Adv.  
Mr. Arvind Kumar Sharma, AOR

Ms. Jaikriti S. Jadeja, AOR

Ms. Astha Sharma, AOR

M/s. Plr Chambers & Co.

Mr. Kaustubh Shukla, AOR

**UPON hearing the counsel the Court made the following  
O R D E R**

- 1 List the Special Leave Petitions on 18 October 2022 as the first item on the Board.

**(CHETAN KUMAR)**  
A.R. - cum - P.S.

**(SAROJ KUMARI GAUR)**  
Court Master